

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 52 of 2013 &
&
Appeal No. 87 of 2013**

Dated : 26th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 52 of 2013

**Tamil Nadu Generation & Distribution
Corporation Ltd. Appellant(s)**

Versus

Neyveli Lignite Corporation Ltd. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Pravin H. Parekh, Sr. Adv.
Mr. E.R. Kumar
Mr. G Sharma
Ms. S. Lakshmi**

**Counsel for the Respondent(s) : Mr. N.A.K. Sharma
Mr. R.S. Prabhu
Mr. Somiran Sharma
Mr. Rajat Nair
Smt. C.L. Sabrina
Smt. P. Amaravathy (Rep.)
for R-1**

Appeal No. 87 of 2013

Neyveli Lignite Corporation Ltd. Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. N.A.K. Sharma
Mr. R.S. Prabhu
Mr. Somiran Sharma
Mr. Rajat Nair
Smt. C.L. Sabrina
Smt. P. Amaravathy (Rep.)**

**Counsel for the Respondent(s) : Mr. Pravin H. Parekh, Sr. Adv.
Mr. E.R. Kumar
Mr. G Sharma
Ms. S. Lakshmi**

ORDER

We have heard Mr. N.A.K. Sharma, the learned counsel for the Appellant in Appeal No. 87 of 2013 and Respondent in Appeal No. 52 of 2013.

For Rejoinder as well as Reply submissions in both the Appeals by Mr. Parekh, the learned Senior Counsel, post the matters on **30.10.2013 & 31.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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